

PUNJAB VIDHAN SABHA

Bill No. 32-PLA-2016

**THE PUNJAB REGIONAL AND TOWN PLANNING AND
DEVELOPMENT (AMENDMENT) BILL, 2016**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

A

BILL

further to amend the Punjab Regional and Town Planning and Development Act, 1995.

BE it enacted by the Legislature of the State of Punjab in the Sixty-seventh Year of the Republic of India as follows :—

1. (1) This Act may be called the Punjab Regional and Town Planning and Development (Amendment) Act, 2016.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab Regional and Town Planning and Development Act, 1995, in section 79, in the proviso thereunder, for the words “ten years”, the words “fifteen years” shall be substituted.

Amendment in section 79 of Punjab Act 11 of 1995.

CHANDIGARH :
The 14th October, 2016.

SHASHI LAKHANPAL MISHRA,
Secretary.